

HIGH COURT AT CALCUTTA
STATEMENT FOR THE MONTH OF FEBRUARY, 2019

INSTITUTION, DISPOSAL AND PENDENCY OF MAIN CASES ONLY
AS ON 28.02.2019

APPELLATE SIDE

<i>Description of Cases</i>	<i>Total Pending at the beginning of the month</i>	<i>Total Institution during the month</i>	<i>Total Disposal during the month</i>	<i>Total Pending as on 28.02.2019</i>
CIVIL	170109	3766	4458	169417
CRIMINAL	39740	1478	2652	38566
TOTAL	209849	5244	7110	207983